

ITEM NO.808

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No. 18150/2022

HEMANT KUMAR VERMA & ORS.

Petitioner(s)

VERSUS

EMPLOYEES STATE INSURANCE CORPORATION & ORS.

Respondent(s)

Date : 13-06-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE VIKRAM NATH
(VACATION BENCH)

For Petitioner(s) Mr. Sachin Patil, Adv. (mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr. Sachin Patil, learned
counsel for the petitioners, we direct the Registry to list the
matter on 17.06.2022.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)